concerned regulations are no longer final. 3. It was also decided in the meeting that the action similar to what has been proposed in the paper above will be taken in respect of all regulations regarding microbiological parameters. 2. Further, draft notification on microbiological requirements for fruits and vegetables was discussed in the 72nd FSSAI Authority meeting wherein it was decided to notify the microbiological requirements for meat, milk and their products.

The 7th November, 2017

FD & A Bhawan, Kotea Road, New Delhi-110002
A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India
Food Safety and Standards Authority of India
File No. F-1.17(2)/Biological Hazards/FSSAI/2010

10th October, 2016.

FSSAI has notified the microbiological requirements for meat, milk and their products.
Copy for Information to:

3. All Directors, PSSAI
2. PS to CEO, PSSAI
1. PS to Chairman, PSSAI

To,

3. All Central Designated Offices of PSSAI
2. All Authorized Officer, PSSAI
1. All Food Safety Commissioners

Advisor (Codex/Regulations)
(Small Baskin)

Standards Act 2006

This Issue with the approval of the Competent Authority in exercise of the powers vested under Section 18 (3) (d) read with Section 16 (5) of the Food Safety and Standards Act, 2006.

5. Further, in Appendix B, under Table 5A, in s. no. (3) in product category "Raw materials/minced/minced/commingled meal for the limits (cl/ 10) accounting against yeast and mold" obtained under Section 31(1) (d) of the Act, the limits of M=3X10^7 and M=5X10^7 as approved by the Food Authority as drafted coun't the limit as "M=3X10^7 and M=5X10^7" as approved by the Food Authority as drafted.

(Handwritten Signature)